

(3)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400 614

O.A. NO.359/88

1. Shri Mohan H Raut
Hussain Devji Chawl
Navali,
PO Palghar-401404
2. Shri Shaukatali K.
Railway Quarter No.59/T
Palghar Station, Palghar

Applicants

V/s.

1. Union of India
through General Manager
Western Railway
Churchgate, Bombay
2. General Manager
Western Railway
Churchgate
Bombay 400020
3. Divisional Railway Manager
Western Railway
Bombay Central
4. Sr. Divisional Commercial Superintendent
Western Railway
Bombay Central

Respondents

Coram: Hon'ble Vice Chairman B C Gadgil
Hon'ble Member(A) L H A Rego

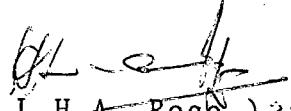
ORAL JUDGEMENT
(PER: B C Gadgil, Vice Chairman)

DATED: 2.8.1988

To-day the applicants are present. Mr. Kasture
for the respondents.

2. The applicants state that they have filed Miscellaneous Petition No.391/88 for withdrawal of the Original Application. The application is also supported by a brief by the learned Advocate, for the applicants, that the matter be placed to-day for withdrawal. The Miscellaneous Application is allowed and disposed of.

3. Original Application No.359/88 is disposed of
as withdrawn with no order as to costs.


(L.H.A. Rego) 2.8.1988
Member(A)


(B.C. Gadgil)
Vice Chairman